

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

No. HCM.III/175/2019-Judl/_____

Dated, Shillong the 04th September 2020

It is hereby notified to all concerned that, in view of non-availability of **Hon'ble Mr. Justice W Diengdoh**, matters listed before the **VIRTUAL COURT** for **today** i.e. **04.09.2020** stands deferred to **Monday, 07.09.2020**.

By order,


JOINT REGISTRAR (LISTING)

Memo No. HCM.III/175/2019-Judl./73. A

Dated, Shillong the 04th September 2020

Copy for information to: -

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble Mr. Justice Ranjit Vasant Rao More, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
4. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong.
5. The P.S to Advocate General/ Addl. Advocate General, Meghalaya, Shillong.
6. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
7. The P.A to the Registrar General, High Court of Meghalaya, Shillong.
8. The President/ Secretary, High Court Bar Association, Shillong.
9. All Court Masters concerned for information.
10. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
11. Notice Board.
12. Office File.

A. W. Lawry
04.09.2020
JOINT REGISTRAR (LISTING)

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4/9/2020